

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 1921/89

(5)

New Delhi this the 26th day of April, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

J. C. Verma S/O K. R. Verma,  
R/O C 28 G, Railway Colony,  
Gulabi Bagh, Lajpat Nagar,  
New Delhi.

... Applicant

By Advocate Shri S. K. Sawhney

Versus

1. Union of India through  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.

2. Shri Sukhdev Singh S/O  
Late Shri Chandan Singh,  
Head Telephone Operator,  
D.R.M.'s Office Trunk Exchange,  
Northern Railway, New Delhi....

Respondents

None for Respondent No.1  
Respondent No.2 by Advocate Shri B. B. Raval

O R D E R (ORAL)

Shri Justice V. S. Malimath -

This petition does not survive for the reason that everything and much more the petitioner claims has been given to him during the pendency of these proceedings. His seniority above respondent No.2 has been restored by order dated 5.1.1993 which was placed for our perusal. He has been promoted to a higher grade whereas respondent No.2 remains in the lower grade. There is, therefore, nothing that needs examination in this case. This O.A., therefore, stands disposed of. No costs.

*P. T. Thiruvengadam*

( P. T. Thiruvengadam )  
Member (A)

*V. S. Malimath*  
( V. S. Malimath )  
Chairman

/as/